

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ZALONI TECHNOLOGIES INDIA PRIVATE LIMITED**

1.	Name Of Corporate Person	Zaloni Technologies India Private Limited
2.	Date Of Incorporation of Corporate Person	18 th May, 2007
3.	Authority Under Which Corporate Person is incorporated / Registered	Registrar of Companies, Shillong
4.	Corporate Identity Number of Corporate Person	U72200AS2007PTC008383
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	1 st Floor House No. 70, Nizpath, Rukminigoan, Khanapara, Kamrup, GMC, Assam, India-781022
6.	Liquidation Commencement Date of Corporate Person	22 nd April, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Chennur Dwarakanath No.31, Vidya Bhavan, 3 rd Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru, Karnataka-560004 Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318 Email: dwarakanath.c@gmail.com Tel: 080-41203012
8.	Last Date for Submission of Claims	22 nd May, 2024

Notice is hereby given that the **Zaloni Technologies India Private Limited** has commenced voluntary liquidation on 22nd April, 2024.

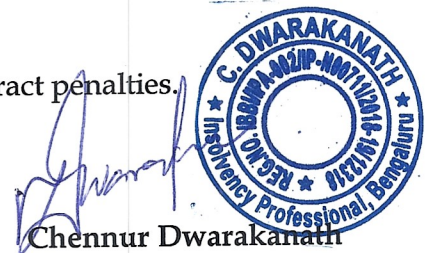
The stakeholders of **Zaloni Technologies India Private Limited** are hereby called upon to submit a proof of their claims, on or before 22nd May, 2024 to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 24/04/2024

Place: Bengaluru



Liquidator of Zaloni Technologies India Private Limited